

XI, XIIIA

ITEM NO.109

COURT NO.3

SECTIONS

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 329 OF 2005

UNION OF INDIA & ORS.

Appellant (s)

VERSUS

M/S. CIPLA LTD. & ANR.

Respondent(s)

(With appln(s) for intervention and prayer for interim relief )

WITH

SLP(C)Nos.15606-15607/2005 (With office report)

AND WITH

SLP(C)Nos.15583-15584/2005 (With office report)

Date: 31/05/2006 These Appeals/SLPs were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

(VACATION BENCH)

For Appellant(s)

Mr.Gopal Subramaniam, ASG

Mr.T.S.Doabia, Sr.Adv.

Miss Sandhya Goswami, Adv.

Mr.Manish Sharma, Adv.

For Mr. B. Krishna Prasad, Adv.

For Respondent(s)

Mrs Manik Karanjawala, Adv.

Mr. Sandeep Phagat, Adv.

Ms. Jabaakhi, Adv.

Ms. Neelima Tripathi, Adv.

For Dr. Kailash Chand, adv.

UPON hearing counsel the Court made the following

O R D E R

Call after summer vacation at the request of the appellant.

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(G.V. Ramana)

(Vijay Aggarwal)

Court Master

Court Master